A-22011/02/2008-Ad.II Government of India Ministry of Corporate Affairs

New Delhi dated 22.02.2013

OFFICE MEMORANDUM

Sub: Policy of inter-region and intra-region transfer/posting of Gr. B and C.

As per approval of the competent authority, the following para titled – 'inter region and intraregion transfer/posting of group B and C' stands substituted in place of para 3.1 and 3.2 of existing transfer/placement policy (dt 03.02.2012, continued for 2013-14 also) ---

- 3.1 <u>No inter region transfer of Group B and C without willingness</u> Group B or C employee shall not be transferred generally outside the region, unless they are promoted (or directly recruited) to a cadre/post, where All India Seniority List is maintained. In that case, the transfer will be governed by policy applicable to the new post.
- 3.2 <u>Intra region rotational transfer of Group B and C</u> Where there are more than one office at a station, RDs are required to regularly rotate Group B and C employees who have completed continuous five years in a single office, to other offices in the same station. Where there is only one office at a station, such inter-station rotational transfers may take place on regular promotion or on direct recruitment to a higher post.
- 3.3 <u>Inter region transfer of Group B and C</u> Any Group B or C employee can be transferred by the Ministry, on inter region basis, subject to following conditions ---
- (a) the employee is willing for inter region transfer;
- (b) his/her application is forwarded by concerned RD;
- (c) the transfer is <u>both ways</u>, that is upon his transfer from one office to another, another employee is also simultaneously posted in the post/office vacated by him/her either by transfer from existing staff or from direct recruitment;
- (d) the transfer is as per sanctioned strength of both the affected offices;
- (e) the employee seeking such inter region transfer has completed 3 years on the day of transfer;
- (f) if the transferred employee is holding a post for which regional seniority list is maintained then on his/her transfer to new region, he/she will be placed at the bottom of the regional list.
- 2. All regional directors are instructed to follow the above policy, on uniform basis, for transfer/placement of Group B and C employees, within their region.

(RK Pandey)

Under Secretary to the Government of India

Telefax: 23383507

To

1. All Regional Directors, SO, Ad.II, other controlling officers

2. EG Cell for placing in Employees Corner (Transfer Posting).